

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
In O.A. 415 of 2025

Public Action Committee & ors ..... Applicants

Vs.

State of Punjab & ors .....

Respondents

Submission of documents pertaining to Minutes of Meeting dt 07-08-25 under the Chairmanship of the Chief Secretary of Punjab (Respondent No. 1).

Hon'ble sir,

Respectfully Showeth,

The Applicants humbly submit as under:

1. That during the hearing of O.A. 415 of 2025, the applicants had produced copy of Minutes of Meeting dated 07-08-2025 and this Hon'ble tribunal pleased to direct the Applicants to file the document before next date of hearing.
2. That in compliance to the directions of this Hon'ble Tribunal, the Applicants are submitting the document as Annexure P-5.

The Applicants humbly request this Hon'ble Tribunal to allow the document to be placed on record.



Dated: 31-08-2025  
Place: Ludhiana

Er. Kapil Dev  
(Applicant No. 2 - in person)  
Email: [aroraengineers@gmail.com](mailto:aroraengineers@gmail.com)  
Mobile: 9872007872

No. T&A (DD74(CFA-IT)/2025/ 6756 Date: 07/08/2025  
(Treasuries & Accounts)

Vit-te Yojana Bhawan, Plot no-2B,  
Sector-33A, Chandigarh.  
(email: ifms.punjab@punjab.gov.in)

ANNEXURE P-5

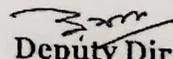
To,

The Administrative Secretaries

1. Department of Forest and Wildlife Preservation
2. Department of School Education
3. Department of Excise and Taxation
4. Department of Good Governance and Information Technology
5. Department of Food, Civil Supplies and Consumer Affairs
6. Department of Industries and Commerce
7. Department of Horticulture
8. Department of Science, Technology & Environment
9. Department of Home Affairs
10. Department of Social Security and Development of Women & Children
11. Department of Agriculture and Farmer Welfare
12. Department of Labour

**Subject: Proceedings of the meeting under the chairmanship of worthy Chief Secretary regarding deposit of amount lying in bank accounts of departments including entities there under.**

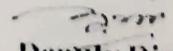
Proceedings of the meeting dated 07.08.2025 held under the chairmanship of worthy Chief Secretary regarding deposit of amount lying in bank accounts of departments including entities there under are attached herewith for further necessary action.

  
**Deputy Director,  
Treasuries & Accounts,  
Finance Department, Punjab.**

Endst No. T&A/DDI/ACFA-IT/2025/- 6757 Dated: 07/08/2025

A copy of the above may be forwarded to the below mentioned:

1. Member, Punjab Dev. Commission.
2. OSD/worthy Chief Secretary, Punjab.
3. PS/Additional Chief Secretary, Finance.
4. PA/Secretary, Expenditure, Deptt. Of Finance.
5. PA/Director, Institutional Finance & Banking.
6. PA/Director, Public Enterprise & Disinvestment, Punjab.

  
**Deputy Director,  
Treasuries & Accounts,  
Finance Department, Punjab.**

Minutes of the meeting dated 07.08.2025 under chairmanship of W/Chief Secretary regarding the deposit of amount lying in bank accounts of departments including entities there under.

A meeting was held with all the concerned Administrative Secretaries to deliberate on the above mentioned subject after deliberations following decisions were taken.

| Sr. no. | Name of the Department                                   | Proposal  | Decision taken   |
|---------|--|---|--|
| 1       | Forest and Wild Life Conservation                        | a) 44.00 Crore from PSFDC in the form of Receipt in Treasury on account of sale proceeds of fallen trees<br>b) 40.00 Crore from PSFDC in the form of Receipt in Treasury against unutilized funds for land acquisition<br><br><b>Total 84.00 Crore as Receipt</b>   | The chair directed the department to deposit the money in the State treasury by tomorrow.<br><b>Total amount to be deposited 84 Cr.</b>    |
| 2       | School Education (Secondary)                             | a) 62.49 Crore as one-time receipt from Department in the form of Receipt in Treasury on account of advance salary deposits from newly established private schools for staff salaries in case of closure<br>b) New Scheme with Token Provision to be introduced for future payment on need basis<br><br><b>Total : 62.49 Crore as Receipt</b> | The chair directed the department to deposit the money in the State treasury by tomorrow<br><b>Total amount to be deposited 62.49 Cr.</b>  |
| 3       | Excise and Taxation                                      | 35.00 Crore of available unutilized surplus as receipt from ETTSA<br><br><b>Total : 35.00 Crore as Receipt</b>  | The chair directed the department to deposit the money in the State treasury by tomorrow.<br><b>Total amount to be deposited 35 Cr.</b>    |
| 4       | Department of Good Governance and Information Technology | 60.00 Crore of available unutilized surplus as receipt from PSeGS<br><br><b>Total : 60.00 Crore as Receipt</b>  | The chair directed the department to deposit the money in the State treasury by tomorrow<br><br><b>Total amount to be deposited 60 Cr.</b> |

|   |  |   |   |
|---|--|---|---|
| 5 | Department of Food Civil Supplies and Consumer Affairs | <p>a) 150.00 Crore as receipt <b>76</b> from PUNGRAIN on account of unpaid Administrative Charges</p> <p>b) 25.00 Crore as receipt from UID Deposit. This can be withdrawn by the Department as and when required, on need basis.</p> <p><b>Total : 175.00 Crore as Receipt</b></p>   | <p>The chair directed the department to deposit the money in the State treasury by tomorrow</p> <p><b>Total amount to be deposited 90+25=115 Cr.</b></p>  |
| 6 | Department of Industries and Commerce                  | <p>a) 250.00 Crore as receipt from PSIEC on account of unutilized land acquisition cost</p> <p>b) 250.00 Crore as deposit from PSIEC under Liquidity Management Facility.</p> <p>c) 20.00 Crore as receipt from INFOTECH on account of unutilized surplus</p> <p>d) 35.00 Crore from PSIDC as receipt on account of unutilized deposit. PSIDC to seek GIA in case of payment of bonds amount (Principal) to investors.</p> <p>e) Future Provision of GIA for PSIEC to be considered on the basis of surplus.</p> <p>f) 20.00 Crore to be received from PUNCOM unutilized surplus as receipt</p> <p>g) PUNCOM Disinvestment to be expedited considering the high-value land assets under its possession (300-400 Cr)</p> <p>h) 174.00 Crore from BIPB as receipt to be adjusted as book entry at treasury level.</p> <p><b>Receipt: 499.00 Crore</b><br/> <b>Deposit: 250.00 Crore</b><br/> <b>Total: 749.00 Crore</b></p> | <p>The chair directed the department to deposit the proposed balances except PUNCOM.</p> <p>For InfoTech the amount to be deposited is 25 Cr. Further FD will provide the necessary budget if needed and requested by department in Future.</p> <p><b>Total amount to be deposited by the department 250+250+25+35+174= 734 Cr.</b></p> |
| 7 | Department of Horticulture                             | <p>20.00 Crore to be received from Citrus Estates on account of sale proceed of chemical, rent, testing fee etc.</p> <p><b>Total : 20.00 Crore as Receipt</b></p>   | <p>The chair directed the department to deposit the money in the State treasury by tomorrow.</p> <p><b>Total amount to be deposited by the department :- 20 Cr.</b></p>   |
| 8 | Department of Science, Technology & Environment        | <p>a) 22.00 Crore to be received from Mission Tandrut Punjab Society from its unutilized surplus as receipt</p> <p>b) Non-NGT Funds out of surplus of PPCB may be considered for transfer.</p>  | <p>The chair directed the department to deposit the proposed amount lying with Mission Tandrut Punjab Society and also Rs. 250 Cr from PPCB in the State</p>  |

Treasury by tomorrow

Total amount to be deposited by the department  
22+250=272 Cr.

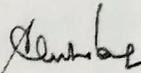
|    |   |  |  |
|----|---|--|--|
| 9  | Department of Home Affairs and Justice                              | <p>a) 14.00 Crore to be received from Department of Home Affairs and Justice as receipt on account of Sanjh Kendra.</p> <p>b) 27.00 Crore to be received from Punjab Police Housing Corporation (PPHC) as receipt on account of incentive of passport verification</p> <p>Total : 41.00 Crore as Receipt</p> | <p>The chair directed the department to deposit the money in the State treasury by tomorrow</p> <p>Total amount to be deposited by the department<br/>14+27=41 Cr.</p>   |
| 10 | Department of Social Security and Development of Women and Children | <p>18.00 Crore of undisbursed pension to be deposited back into treasury from Department of Social Security, Women and Child Development</p> <p>Total : 18.00 Crore as Receipt</p>   | <p>The chair directed the department to deposit the money in the State treasury by tomorrow.</p> <p>Total amount to be deposited by the department :- 18 Cr.</p>   |
| 11 | Department of Labour  | <p>Unutilized funds lying in the Board, may be used to meet the portion of subsidies (Power, free travel etc.) being availed by the members (Construction labour/ labourers) of the board.</p>   | <p>The chair directed the department to make a provision for payment under Shagun Scheme , Power subsidies , pension etc from the funds lying in the board.</p> <p>Further the state will make readjustment of the budget already provided to other line departments making the same payments so as to avoid double payments for the same schemes.</p> |
| 12 | Department of Agriculture and Farmer Welfare Punjab                 | <p>Surplus funds available with the Warehousing Corporation/ Punjab Container Warehouse may be taken as Receipt or Deposit.</p>  | <p>The chair directed the department to explore the feasibility of transfer of warehouses of Punjab to</p>   |

|  |  |                             |
|--|--|-----------------------------|
|  |  | warehousing<br>corporation. |
|--|--|-----------------------------|

As directed by the Chair the total amount of Rs 1441.49 From all the concerned departments will be deposited in the state treasury by tomorrow and DTA will ensure the deposit of funds as nodal officer.

Meeting ended with vote of thanks



  
(K A P Sinha)  
Chief Secretary, Punjab.

## MEETING UNDER THE CHAIRMANSHIP OF W/CHIEF SECRETARY PUNJAB

ON 07.08.2025

| Sr. No. | Name of Department  | Name of the Participants     |
|---------|---|------------------------------|
| 1       | Department of Social Security, Women and Child Development                          | Smt. RAJI P SHRIVASTAVA, IAS |
| 2       | Department of Home Affairs and Justice/ Finance                                     | Sh. ALOK SHEKHAR, IAS        |
| 3       | Department of Good Governance and Information Technology                            | Sh. D.K. TIWARI, IAS         |
| 4       | Department of Food, Civil Supplies and Consumer Affairs                             | Sh. RAHUL TIWARI, IAS        |
| 5       | Department of Forest and Wild Life Conservation / Science, Technology & Environment | Sh. PRIYANK BHARTI, IAS      |
| 6       | Department of Finance (Secy. Expenditure)   | Sh. VIJAY NAMDEORAO ZADE     |
| 7       | Department of Industries and Commerce   | Sh. KAMAL KISHOR YADAV, IAS  |
| 8       | Department of Excise and Taxation   | Sh. AJIT BALAJI JOSHI, IAS   |
| 9       | Department of Labour  | Sh. MANVESH SINGH SIDHU, IAS |
| 10      | Department of Agriculture and Farmer Welfare / Horticulture                         | Sh. BASANT GARG, IAS         |
| 11      | Department of School Education (Secondary)  | Smt. ANINDITA MITRA, IAS     |
| 12      | Director, Treasury and Accounts   | Sh. ARAVIND KUMAR M.K. IAS   |